GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

RAJYA SABHA UNSTARRED QUESTION NO. 1539 ANSWERED ON 12.12.2025

COMPLAINTS OF CORRUPTION AGAINST RAILWAY OFFICIALS

1539#. DR. BHIM SINGH

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that in the past years, complaints related to corruption against Divisional Railway Manager (DRM), Divisional Commercial Manager (DCM) and other railway officials have been received from various sources, if so, the number, nature and a summary of such allegations;
- (b) whether any preliminary action has been taken by the Railway Board or the concerned vigilance unit for the investigation of these complaints, if so, the details of the inquiry reports, findings and disciplinary action taken so far; and
- (c) the number of complaints still pending, the timeline fixed for their expeditious disposal, along with the reasons for delay in their resolution?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (c):Indian Railways have a well established set up of vigilance organization at various levels including zonal railways, production units and Railway Board etc. Vigilance Organization investigates complaints of corruption against railway officials received at various levels from different sources such as public representatives, Central Vigilance Commission (CVC), general public, whistle blowers etc.

Complaints are investigated and disposed of as per guidelines and laid down procedure of Central Vigilance Commission (CVC).

Receipt and disposal of complaints is a continuous process. The authenticated complaints are examined for appropriate administrative action or detail investigation. Wherever any irregularity is detected after investigation, suitable disciplinary action is taken against concerned railway personnel, as deemed fit, depending upon the gravity of the charges. In addition, vigilance organization suggests system improvement in existing rules & procedures to curb corruption. Hence, the role of vigilance is both preventive and punitive.